

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**RA No. 18/2019
in
OA No. 3587/2013**

This the 22nd day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

G.R. Chawla (Aged about 57 years)
S/o (Late) Sh. R.B. Chawla
R/o Flat No. 134, Pocket F-25
Sector-3, Rohini, Delhi-110085.
Presently posted as Asstt. Engineer (Civil)
DDA, New Delhi

...Applicant

(By Advocate: Sh. R.A. Sharma)

VERSUS

1. Delhi Development Authority,
Vice Chairman
Vikas Sadan, (B-Block) 1st Floor
Near INA, New Delhi-110023.
2. Engineer Member
Delhi Development Authority
Vikas Sadan, (B-Block) 1st Floor
Near INA, New Delhi-110023.
3. Commissioner (Personnel)
Delhi Development Authority
Vikas Sadan, (B-Block) 1st Floor
Near INA, New Delhi-110023.

... Respondents

(By Advocates: Ms. Sriparna Chatterjee, Sh. Samarth Bhutani and Sh. Rohan Narang)

ORDER (Oral)**Hon'ble Ms. Nita Chowdhury:**

This RA has been filed seeking correction in the order passed in OA 3587/2013 judgement which was pronounced on 27.11.2018.

2. The applicant of this RA states that there is a typographical error in para 2.3 of the decision in the OA in which it has been stated as under:-

“A copy of the EO’s report was served to the applicant. The disciplinary authority, however, did not accept the finding of the EO’s, *qua* article of charge A-1 (4) and decided to issue a disagreement note dated 18.10.2017 (p. 95).”

3. He stated that the actual date of the disagreement note is 18.10.2007 and prays that the correction be made in the order accordingly. Respondents have no objection to the said prayer.

4. Hence, the prayer is allowed. Registry is directed to issue the corrected copy of order accordingly.

(S.N.Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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